THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of section 141 of the Border Security Force Act, 1968:
  - G.S.R. 231 dated the 16<sup>th</sup> July, 2005, publishing the Border Security Force Water Wing Group A (Technical Staff) Recruitment Rules, 2005.
  - (2) G.S.R. 232 dated the I6<sup>th</sup> July, 2005, publishing the Border Security Force Water Wing (Group B Combatised Technical Staff) Recruitment Rules, 2005. [Placed in Library. For (1) and (2) *see* No. LT. 3191/05]
  - II. A copy each (in English and Hindi) of the following papers:
    - (a) Annual Report and Accounts of the National Foundation for Communal Harmony, New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3192/05]
  - I. Notification of the Ministry of Commerce and Industry
  - II. Report and Accounts (2004-2005) of the Export Credit Guarantee Corporation of India Limited, Mumbai and related papers
  - III. Report and Accounts (2004-2005) of the PEC Ltd., New Delhi and related papers
  - IV. Report and Accounts (2003-2004) of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi and related papers
  - V. Report and Accounts (2004-2005) of the National Institute of Design, Ahmedabad and related papers
  - VI. Report and Accounts (2004-2005) of the federation of Indian Export organisation (FIEO), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGOVAN): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification S.O. 1172 (E) dated the 23<sup>rd</sup> August, 2005, publishing the Electrical Wires, Cables, Appliances and Protection Devices and Accessories (Quality Control) Amendment Order, 2005, under section 14 of the Bureau of Indian Standards Act, 1986. [Placed in Library. See No. L.T. 2949/05]
- II. A copy each (in English and Hindi) of the following papers under subsection (1) of section 619A of the Companies Act, 1956:
  - (a) Forty-seventh Annual Report and Accounts of the Export Credit Guarantee Corporation of India Limited (ECGC), Mumbai, for the year 2004-2005, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 3198/05]
  - III. (a) Annual Report and Accounts of the PEC Limited, New Delhi, for the year 2004-2005, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 3197/05]
- IV. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 21 and sub-section (4) of section 18 of the Agricultural and Processed Food Products Export Development-Authority Act, 1985:
  - (a) Annual Report and Accounts of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2003-2004, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Authority.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 3195/05]
  - V. A copy each (in English and Hindi) of the following papers:
    - (a) Forty-fourth Annual Report and Accounts of the National Institute of Design, Ahmedabad, for the year 2004-2005, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 2947/05].
  - VI. (a) Fortieth Annual Report and Accounts of the Federation of Indian Export Organisations (FIEO), New Delhi, for the year 2004-2005, together with the Auditors Report on the Accounts.
    - (b) Review by Government on the working of the above Federation. [Placed in Library. *See* No. L.T. 3196/05]

## **MESSAGES FROM LOK SABHA**

- (I) The Appropriation (Railways) No.5 Bill, 2005
- (II) The Manipur University Bill, 2005

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha: -

(I)

1. "In accordance with the provisions of rule 96 of the Rules of.Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (Railways) No.5 Bill, 2005, as passed by Lok Sabha at its sitting held on the  $12^{th}$  December, 2005."